

RTI Request & Appeal Management Information System(RTI-MIS)

HOME DASHBOARD SEARCH ASSESSMENT MASTER UPDATION ANNUAL RETURN UTILITIES REPORT

LOGOUT

Public Authority: Directorate General of Foreign Trade

Role : Nodal Officer

User : Harish Chander Upadhayay

Quarterly Return Form

Public Authority : Directorate General of Foreign Trade

Back

Year: 2025-2026

Quarter : 1

Mode : VIEW

* Blocks are mandatory

* Registration Fee collected against the no of request is not necessarily equivalent to the total fee collected.

*Block I (Details about the requests and appeals)

Progress during Quarter (01/04/2025 -- 30/06/2025)						
	Opening Balance as on beginning of Quarter 1	No.of applications recieved as transfer from other PAs u/s 6(3)	Recieved during the Quarter (including cases transferred to other PAs)	No. of cases transferred to other PAs u/s 6(3)	Decisions where request/appeals rejected	Decisions where request/appeals accepted (Request dispose of and request return to applicant)
Requests	96	137	147	110	17	154
First Appeals	51	N/A	15	N/A	0	8
Total no. of CAPIOs designated		Total no. of CPIOs designated		Total no. of AAs designated		
0		74		57		

*Block II (Details about fees collected, penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.)u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
1590	180	0	0

*Block III (Details of various provisions of section 8 while rejecting the requested information)

No. of times various provisions were invoked while rejecting requests									
Relevant Sections of RTI Act 2005									
Section 8 (1)									
a	b	c	d	e	f	g	h	i	j
0	0	0	9	1	0	0	0	0	4
Sections									
9	11	24	other						
0	1	0	2						

Block IV (Details regarding compliance of direction/recommendation of the Commission)

S.No.	Reference No. of cases wherein Commission made specific recommendation as per section 25(5) (max. 20 chars)	Whether action is initiated to comply with recommendation of Commission.	Details, thereof (max. 250 chars)
1		Select ▾	
2		Select ▾	
3		Select ▾	
4		Select ▾	
5		Select ▾	
6		Select ▾	
7		Select ▾	
8		Select ▾	
9		Select ▾	
10		Select ▾	

If the Public Authority made any changes in regard to its rules/regulations/procedures as a result of requested information by the citizens, please provide the summarized details of the changes (max. 500 chars)

*** Block V (Details regarding Mandatory Disclosures and Transparency Officer)**

A. Is the Mandatory Disclosure under Sec. 4(1)(b) posted on the website of Public Authority ?	If Answer of (A) is No - Is there any other medium of dissemination? Provide details below (not exceeding 500 chars)	If Answer of (A) is yes - Provide the detail/ URL of webpage, where the disclosure is posted
Yes ▾		https://www.dgft.gov.in/cp/

*** Name of Transparency Officer, if any, in the Public Authority along with the designation, telephone number & e-mail ID ,**

Whether Transparency Officer Appointed	Yes ▾
Name of Transparency Officer	C.K. Mishra (Please do not add Shri/Smt./Mr./Ms. before the name)
Gender	Male ▾
Designation	Addl. DGFT
Contact Number	01123038713 (Enter Landline Numbers as STD Code-Phone Number e.g. 011-23346789)
Email Address	ck.mishra@nic.in

B. Last Date of updating of Mandatory disclosure under Section 4(1)(b) 07/07/2021

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15.04.2013 ?	If Answer of (C) is yes - Provide the detail/ URL of webpage, where the Audit report is posted (max 150 chars)
Select ▾	

Date of audit of Mandatory disclosure under Section 4(1)(b) (Format dd/mm/yyyy) 06/07/2021

Submit

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HOME DASHBOARD SEARCH ASSESSMENT MASTER UPDATION ANNUAL RETURN UTILITIES REPORT
LOGOUT

Public Authority: Directorate General of Foreign Trade

Role : Nodal Officer

User : Harish Chander Upadhayay

Quarterly Return Form

Public Authority : Directorate General of Foreign Trade

Back

Year: 2025-2026

Quarter : 2

Mode : VIEW

* Blocks are mandatory

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*Block I (Details about the requests and appeals)

Progress during Quarter (01/07/2025 -- 30/09/2025)						
	Opening Balance as on beginning of Quarter 2	No.of applications recieved as transfer from other PAs u/s 6(3)	Recieved during the Quarter (including cases transferred to other PAs)	No. of cases transferred to other PAs u/s 6(3)	Decisions where request/appeals rejected	Decisions where request/appeals accepted (Request dispose of and request return to applicant)
Requests	99	316	178	150	12	289
First Appeals	58	N/A	20	N/A	0	21
Total no. of CAPIOs designated		Total no. of CPIOs designated		Total no. of AAs designated		
0		77		53		

*Block II (Details about fees collected, penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.)u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
1820	0	0	0

*Block III (Details of various provisions of section 8 while rejecting the requested information)

No. of times various provisions were invoked while rejecting requests													
Relevant Sections of RTI Act 2005													
Section 8 (1)										Sections			
a	b	c	d	e	f	g	h	i	j	9	11	24	other
0	0	0	3	4	0	1	1	0	2	0	1	0	0

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S.No.	Reference No. of cases wherein Commission made specific recommendation as per section 25(5) (max. 20 chars)	Whether action is initiated to comply with recommendation of Commission.	Details, thereof (max. 250 chars)
1		Select ▾	
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4		Select ▾	
5		Select ▾	
6		Select ▾	
7		Select ▾	
8		Select ▾	
9		Select ▾	
10		Select ▾	

If the Public Authority made any changes in regard to its rules/regulations/procedures as a result of requested information by the citizens, please provide the summarized details of the changes (max. 500 chars)

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Yes ▾		https://www.dgft.gov.in/cp/

*** Name of Transparency Officer, if any, in the Public Authority along with the designation, telephone number & e-mail ID ,**

Whether Transparency Officer Appointed	Yes ▾
Name of Transparency Officer	C.K. Mishra (Please do not add Shri/Smt./Mr./Ms. before the name)
Gender	Male ▾
Designation	Addl. DGFT
Contact Number	01123038713 (Enter Landline Numbers as STD Code-Phone Number e.g. 011-23346789)
Email Address	ck.mishra@nic.in

B. Last Date of updating of Mandatory disclosure under Section 4(1)(b) 07/10/2021

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15.04.2013 ?	If Answer of (C) is yes - Provide the detail/ URL of webpage, where the Audit report is posted (max 150 chars)
Select ▾	

Date of audit of Mandatory disclosure under Section 4(1)(b) (Format dd/mm/yyyy) 06/07/2021

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HOME DASHBOARD SEARCH ASSESSMENT MASTER UPDATION ANNUAL RETURN UTILITIES REPORT

LOGOUT

Public Authority: Directorate General of Foreign Trade

Role : Nodal Officer

User : Harish Chander Upadhayay

Quarterly Return Form

Public Authority : Directorate General of Foreign Trade

Back

Year: 2025-2026

Quarter : 3

Mode : EDIT

* Blocks are mandatory

* Registration Fee collected against the no of request is not necessarily equivalent to the total fee collected.

*Block I (Details about the requests and appeals)

Progress during Quarter (01/10/2025 -- 31/12/2025)						
	Opening Balance as on beginning of Quarter 3	No.of applications recieved as transfer from other PAs u/s 6(3)	Recieved during the Quarter (including cases transferred to other PAs)	No. of cases transferred to other PAs u/s 6(3)	Decisions where request/appeals rejected	Decisions where request/appeals accepted (Request dispose of and request return to applicant)
Requests	142	479	163	160	14	379
First Appeals	57	N/A	22	N/A	0	27
Total no. of CAPIOs designated		Total no. of CPIOs designated		Total no. of AAs designated		
0		60		36		

*Block II (Details about fees collected, penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.)u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
1380	300	0	0

*Block III (Details of various provisions of section 8 while rejecting the requested information)

No. of times various provisions were invoked while rejecting requests									
Relevant Sections of RTI Act 2005									
Section 8 (1)									
a	b	c	d	e	f	g	h	i	j
0	0	0	4	5	0	4	4	0	3
Sections									
9	11	24	other						
0	1	0	6						

Block IV (Details regarding compliance of direction/recommendation of the Commission)

S.No.	Reference No. of cases wherein Commission made specific recommendation as per section 25(5) (max. 20 chars)	Whether action is initiated to comply with recommendation of Commission.	Details, thereof (max. 250 chars)
1		Select ▾	
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3		Select ▾	
4		Select ▾	
5		Select ▾	
6		Select ▾	
7		Select ▾	
8		Select ▾	
9		Select ▾	
10		Select ▾	

If the Public Authority made any changes in regard to its rules/regulations/procedures as a result of requested information by the citizens, please provide the summarized details of the changes (max. 500 chars)

*** Block V (Details regarding Mandatory Disclosures and Transparency Officer)**

A. Is the Mandatory Disclosure under Sec. 4(1)(b) posted on the website of Public Authority ?	If Answer of (A) is No - Is there any other medium of dissemination? Provide details below (not exceeding 500 chars)	If Answer of (A) is yes - Provide the detail/ URL of webpage, where the disclosure is posted
Yes ▾		https://www.dgft.gov.in/cp/

*** Name of Transparency Officer, if any, in the Public Authority along with the designation, telephone number & e-mail ID ,**

Whether Transparency Officer Appointed	Yes ▾
Name of Transparency Officer	C.K. Mishra (Please do not add Shri/Smt./Mr./Ms. before the name)
Gender	Male ▾
Designation	Addl. DGFT
Contact Number	01123038713 (Enter Landline Numbers as STD Code-Phone Number e.g. 011-23346789)
Email Address	ck.mishra@nic.in

B. Last Date of updating of Mandatory disclosure under Section 4(1)(b) 08/04/2021 

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15.04.2013 ?	If Answer of (C) is yes - Provide the detail/ URL of webpage, where the Audit report is posted (max 150 chars)
Select ▾	

Date of audit of Mandatory disclosure under Section 4(1)(b) (Format dd/mm/yyyy) 06/07/2021 

Submit

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Role : Nodal Officer

User : Harish Chander Upadhayay

Quarterly Return Form

Public Authority : Directorate General of Foreign Trade

Back

Year: 2025-2026

Quarter : 4

Mode : GENERATE

* Blocks are mandatory

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*Block I (Details about the requests and appeals)

Progress during Quarter (01/01/2026 -- 31/03/2026)						
	Opening Balance as on beginning of Quarter 4	No.of applications recieved as transfer from other PAs u/s 6(3)	Recieved during the Quarter (including cases transferred to other PAs)	No. of cases transferred to other PAs u/s 6(3)	Decisions where request/appeals rejected	Decisions where request/appeals accepted (Request dispose of and request return to applicant)
Requests	231	193	197	86	19	349
First Appeals	52	N/A	30	N/A	0	39
Total no. of CAPIOs designated		Total no. of CPIOs designated		Total no. of AAs designated		
0		57		33		

*Block II (Details about fees collected, penalty imposed and disciplinary action taken)

Registration Fee Collected(in Rs.)u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
1650	0	0	0

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No. of times various provisions were invoked while rejecting requests										
Relevant Sections of RTI Act 2005										Sections
Section 8 (1)										
a	b	c	d	e	f	g	h	i	j	9
0	0	0	6	4	0	0	0	0	4	0
										11
										24
										other
										8

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6		Select ▾	
7		Select ▾	
8		Select ▾	
9		Select ▾	
10		Select ▾	

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Yes ▾		https://www.dgft.gov.in/cp/

*** Name of Transparency Officer, if any, in the Public Authority along with the designation, telephone number & e-mail ID ,**

Whether Transparency Officer Appointed	Yes ▾
Name of Transparency Officer	C.K. Mishra (Please do not add Shri/Smt./Mr./Ms. before the name)
Gender	Male ▾
Designation	Addl. DGFT
Contact Number	01123038713 (Enter Landline Numbers as STD Code-Phone Number e.g. 011-23346789)
Email Address	ck.mishra@nic.in

B. Last Date of updating of Mandatory disclosure under Section 4(1)(b) 06/07/2021 

C. Has the Mandatory Disclosure been audited by third party as per DOPT vide OM No. 1/6/2011-IR dated 15.04.2013 ?	If Answer of (C) is yes - Provide the detail/ URL of webpage, where the Audit report is posted (max 150 chars)
Select ▾	

Date of audit of Mandatory disclosure under Section 4(1)(b) (Format dd/mm/yyyy) 06/07/2021 

Submit